

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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**Subject: Winter vacation 2022- arrangement notified.**

## ORDER

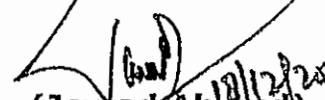
No: 12729/2021/RG

Dated: 18/12/2021

1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe Winter Vacations with effect from 3<sup>rd</sup> of January, 2022 to 25<sup>th</sup> of January, 2022 (both days inclusive). The period commencing from 3<sup>rd</sup> to 8<sup>th</sup> of January, 2022 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both wings of the High Court of J&K and Ladakh, named in Column(1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column(2).

(1)		(2)
<b>Jammu Wing</b>		
Hon'ble Mr. Justice Puneet Gupta	:	10 <sup>th</sup> to 17 <sup>th</sup> January, 2022
Hon'ble Mr. Justice Javed Iqbal Wani	:	18 <sup>th</sup> to 25 <sup>th</sup> January, 2022
<b>Srinagar Wing</b>		
Hon'ble Mr. Justice Mohan Lal	:	10 <sup>th</sup> to 17 <sup>th</sup> January, 2022
Hon'ble Mr. Justice Mohd Akram Chowdhary	:	18 <sup>th</sup> to 25 <sup>th</sup> January, 2022

**By Order.**

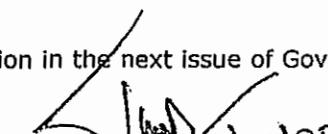
  
(Jawad Ahmed)  
Registrar General

No: 54328-55/RG/21

Dated: 18/12/2021

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu
5. Registrar Judicial, High Court Wing Jammu/Srinagar  
..... for information and necessary action.
6. President, High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar Judicial/Protocol, High Court Wing Jammu/Srinagar.  
..... for information and necessary action.
8. CPC, e-Courts, High Court of J&K and Ladakh for information and getting the same uploaded on the official website of the Hon'ble High Court.
9. Director Finance, High Court of J&K and Ladakh, Jammu for information.
10. Incharge Library, High Court Wing Jammu/Srinagar  
..... for information and necessary action.
11. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.

  
Registrar General